Title: Introduction of Finance (Amendment) Bill, 1998. Motion was adopted. Statement regarding Ordinance Finance (Amendment) Ordinance, 1998-Laid.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to move for leave to introduce a Bill further to amend the Finance Act, 1979 and the Finance (No.2) Act, 1996.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Finance Act, 1979 and the Finance (No. 2) Act, 1996."

The motion was adopted.

SHRI YASHWANT SINHA: I introduce the Bill.

SHRI YASHWANT SINHA: I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Finance (Amendment) Ordinance, 1998.

SHRI SOMNATH CHATTERJEE (BOLPUR): The private Members should not talk to the officers in the Official Gallery from the House. This is against the rules of the House.

1314 hours

The Lok Sabha then adjourned for Lunch till thirty minutes

past Fourteen of the Clock.

1431 hours

The Lok Sabha re-assembled after Lunch at thirty-one minutes

past Fourteen of the Clock.

(Shri Beni Prasad Verma in the Chair)